NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/122/2016

NAME OF THE PETITIONER(S)

: V. Kesavamurthi

NAME OF THE RESPONDENT(S)

: Sands Utility Services Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 05.01.2018 at 10.30 A.M.

ghk